

IN THE SUPREME COURT OF INDIA  
CIVIL APPELLATE JURISDICTION

CIVIL APPEAL NO. \_\_\_\_\_ OF 2025  
(@ Diary No(s).23661/2025)

ILD OWNERS WELFARE ASSOCIATION

APPELLANT(S)

VERSUS

ALM INFOTECH CITY PVT. LTD.

RESPONDENT(S)

O R D E R

Delay condoned.

The Adjudicating Authority, i.e., National Company Law Tribunal, New Delhi (NCLT) rejected the application under Section 7 filed by the appellant on the ground that the amount in question IFMS does not amount to financial debt. This view has been affirmed by the National Company Law Appellate Tribunal.

We have gone through both the orders and do not find any good reason to entertain this Civil Appeal, which is accordingly dismissed.

Pending application(s) shall stand disposed of.

.....J.  
[UJJAL BHUYAN]

.....J.  
[K. VINOD CHANDRAN]

Signature Not Verified  
Digitally signed by  
NEETU SACHDEVA  
Date: 2025.06.25  
16:59:34 IST  
Reason: 

NEW DELHI  
JUNE 24, 2025

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

CIVIL APPEAL Diary No(s) . 23661/2025

[Arising out of impugned final judgment and order dated 28-02-2025 in CAAT(I) No. 2198/2024 passed by the National Company Law Appellate Tribunal]

ILD OWNERS WELFARE ASSOCIATION

Petitioner(s)

VERSUS

ALM INFOTECH CITY PVT. LTD.

Respondent(s)

IA No. 142510/2025 - CONDONATION OF DELAY IN FILING

IA No. 142512/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 142508/2025 - STAY APPLICATION

Date : 24-06-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UJJAL BHUYAN  
HON'BLE MR. JUSTICE K. VINOD CHANDRAN  
(PARTIAL COURT WORKING DAYS BENCH)

For Petitioner(s) :Mr. Aayush Sai, Adv.  
Ms. Sweta Rani, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following  
O R D E R

Delay condoned.

The Civil Appeal is dismissed in terms of the signed  
order.

Pending application(s) shall stand disposed of.

(NEETU SACHDEVA)  
ASTT. REGISTRAR-cum-PS

(PREETI SAXENA)  
COURT MASTER (NSH)

(Signed order is placed on the file)